

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Printed For:

Date: 24/08/2025

Magru Alta Prasad Rajbhar - Yadav Versus Vs State of Gujarat

Court: Gujarat High Court

Date of Decision: Jan. 20, 2025

Acts Referred: Code of Criminal Procedure, 1973 â€" Section 313, 374

Indian Penal Code, 1860 â€" Section 300, 302, 304

Hon'ble Judges: Ilesh J. Vora, J; Hemant M. Prachchhak, J

Bench: Division Bench

Advocate: Hemant Raval, K D Parmar, Jay Mehta

Final Decision: Partly Allowed

Judgement

PW 1ââ,¬"Exh. 7,Dimple wd/o Atulkumar Surendrasing

PW 2ââ,¬"Exh. 8,"Yogesh Rameshchandra Mathur, panch witness

PW 3ââ,¬"Exh. 11,"Madhubalan Krishnraj Shrinivasan, complainant

PW 4ââ,¬"Exh. 14,"Premabhai Naranbhai Halpati, panch witness

PW 5ââ,¬"Exh. 17,"Dr. Mayur Devchandbhai Patel, medical officer

PW 6ââ,¬"Exh. 20,"Harishbhai Vitthalbhai, panch witness

PW 7ââ,¬"Exh. 21,"Dr. Suresh Buddhilal Sarode, medical officer

PW 8ââ,¬"Exh. 26,Tejas Nagarbhai Patel

PW 9ââ,¬"Exh. 27,"Sanjaysing Rajendrasing, panch witness

PW 10ââ,¬"Exh. 29,Rakesh Champakbhai Bhandari

PW 11ââ,¬"Exh. 30,Dhiraj Premnath Malhotra

PW 12ââ,¬"Exh. 31,"Zinabhai Premabhai, police station officer

PW 13ââ,¬"Exh. 34,Krushnaraj Jamnadas Sampat

PW 14ââ,¬"Exh. 37,"Bhupendra Naginsing Chavda, investigation officer

Exh.22, Report of CT scan of deceased

Exh.23, Certificate of injuries to deceased issued by Hariya Hospital

Exh.25, Medical case papers of admission of deceased to Hariya Hospital

Exh.28, Panchanama of seizure of iron batch

Exh.32,33",Copy of note entered in station diary

Exh. 38,FSL mobile van report of visiting location of crime

Exh. 39,Letter by IO to FSL for analysis of articles

Exh. 40, Forwarding note by IO to FSL

Exh. 41,Letter of authority sent by IO to FSL

Exh. 42, Receipt by FSL of receiving articles

Exh. 43,Letter by FSL to IO

Exh. 44,FSL report

Exh. 45, Serological report

14. The criminal appeal is partly allowed to the extent indicated hereinabove.,